

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 3584
TO BE ANSWERED ON APRIL 03, 2023**

FIRE OUTBREAK AT WASTE TREATMENT PLANT, BRAHMAPURAM, KOCHI

NO. 3584. SMT. JEBI MATHER HISHAM:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the waste treatment plant at Brahmapuram, Kochi has been set up in compliance with the Solid Waste Management Rules;
- (b) whether the recent fire outbreak at Brahmapuram plant which lasted for two weeks is an aftermath of the violation of the rules;
- (c) whether Government will conduct an enquiry regarding the fire outbreak at Brahmapuram; and
- (d) whether Government will adopt measures to ensure strict compliance of the rules for avoiding such mishaps in future?

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a): The Ministry of Environment, Forest and Climate Change (MoEFCC) has notified Solid Waste Management Rules, 2016 as per which it is the responsibility of State Governments/Union Territory (UT) Administrations to enforce compliance of its provisions.

(b) to (d) : As informed by MoEFCC, Central Pollution Control Board (CPCB) officials observed violation of SWM Rules, 2016 and issued comprehensive directions under section 5 of the Environment (Protection) Act, 1986 by the CPCB on 24th March, 2023 to Kerala State Pollution Board (KSPB) regarding fire accident at solid waste dumpsite at Brahmapuram, Kochi, Kerala
